COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

<u>IA No. 940 of 2018 in</u> <u>DFR No. 1601 of 2018</u>

Dated: 23rd August, 2018

In the matter of:

Power Company of Karnataka Ltd. & Ors. Appellant(s)

Versus

Southern Regional Load Despatch Center & Ors. Respondent(s)

ORDER

The Bench did not assemble today. Hence, list the matter on **28.08.2018**.

PS/Court Master

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